GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †3428

TO BE ANSWERED ON THE 6^{TH} DECEMBER, 2016/ AGRAHAYANA 15, 1938 (SAKA)

LOSS DUE TO NATURAL CALAMITIES

†3428.PROF. RAVINDRA VISHWANATH GAIKWAD:
SHRI GUTHA SUKENDER REDDY:
SHRI M. MURALI MOHAN:
SHRI M. MURALI MOHAN:
SHRIMATI POONAM MAHAJAN:
SHRI RAM PRASAD SARMAH:
SHRI HARIOM SINGH RATHORE:
SHRI A.P. JITHENDER REDDY:
SHRI KIRTI VARDHAN SINGH:
SHRI RATTAN LAL KATARIA:
SHRI PRATHAP SIMHA:
SHRI PRATHAP SIMHA:
SHRI HUKUM SINGH:
KUMARI SHOBHA KARANDLAJE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether certain parts of the country have been affected by natural calamities particularly heavy rains and floods recently;

(b) if so, the details of loss of lives, livestock and damage to property and crops reported during the last one year and the current year, State/UT-wise;

(c) whether any central team has visited the calamity affected States and if so, the details of assessment made by the said team, State/UT-wise;

(d) the amount of relief sought by the affected States and the amount of relief provided by the Government along with the compensation paid to the farmers, State/UT-wise; and

(e) the efforts made by the National Disaster Response Force (NDRF) team for rescue and relief operations along with the number of people rescued and the status of relief and rehabilitation works in the affected areas, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (e): Various parts of the country have been affected by natural

calamities including heavy rains and floods in the recent past. The details of the losses due to natural calamities during the last one year and current year, as reported by the State Governments/ Union Territories, are at Annexure-I.

The primary responsibility for disaster management rests with the State Government. The concerned State Governments undertake relief activities according to the magnitude of the ground situation, in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms. When the available resources under the SDRF are inadequate, additional assistance is extended from the National Disaster Response Fund (NDRF) by following the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team.

The financial assistance is towards relief and not for compensation of loss as suffered/ claimed. Additional expenditure, if any, incurred over and above or on other than approved items/ norms, is required to be met by the States from their own resources. This Ministry does not centrally maintain the relief/ compensation provided to the farmers, since execution of relief/ compensation activities on the ground is responsibility of State concerned.

....3/

-2-

The State-wise details of the memoranda submitted to this Ministry seeking financial assistance from NDRF during the current year are given at Annexure-II.

Based on the monsoon forecast and flood vulnerability profile of different regions of the country, 34 specialist teams of National Disaster Response Force (NDRF) alongwith necessary equipment were prepositioned in different flood prone areas of the country before commencement of monsoon and 23 additional Teams were deployed on the request of the State Governments on need basis. In addition, NDRF teams also assist the State administration in distribution of essential relief material and provide medical support to affected people at the time of emergency.

The State-wise details of deployment of NDRF Team for rescue and relief operations alongwith number of people rescued/ evacuated during 2016, are at Annexure-III.

-3-

* * * * *

<u>Annexure-I</u> L.S.US.Q.NO.3428 FOR 06.12.2016

State-wise details of damage due to cyclonic storms/ heavy rains/ floods/ landslides/ cloudburst etc. during the years 2015-16 and 2016-17

		Years							
	State	2015-16				2016-17 (as on 11.11.16)			
SI. No.		lives lost (No.)	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)	lives lost (No.)	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)
1	2	3	4	5	6	7	8	9	10
1	Andhra Pr.	88	3669	32836	2.17	19		3351	0.46
2	Arunachal Pr.	20	1198	1802	0.14	41	15671	354	0.02
3	Assam	66	2482	61434	2.86	44	3191	66887	2.35
4	Bihar	158	51	130576	8.08	243	5383	129922	3.72
5	Chhattisgarh					9	15	694	2.98
6	Gujarat	156	19388	62006	2.59	85	252	128	
7	Goa							119	
8	Haryana					3		8	
9	Himachal Pr.	133	686	3406	0.13	40	136	2283	0.20
10	J & K	21	97	1989		3			
11	Jharkhand					8		1483	
12	Karnataka					48	183	23654	3.78
13	Kerala	67	4	6431		48	56	5770	0.017
14	Madhya Pr.					184	400	80000	
15	Maharashtra	2				145	1035	8164	0.15
16	Manipur	26	29	11849	0.39			49436	0.018
10		5		4		4			
	Meghalaya								
18	Nagaland	5		180	0.04		1200	3537	
19	Odisha	5		839		3			
20	Punjab	11	14	126		12		98	0.005
21	Rajasthan	40	174	24657	0.32	82	635	15010	
22	Sikkim	1	1	2012		13	2090	361	0.018
23	Tamil Nadu	470	12030	475762	3.83	6			
24	Telangana					46	6535	19435	1.23
25	Tripura	1		11179		5	1	937	
26	Uttar Pradesh	40	15	14		82	287	46793	5.96
27	Uttarakhand	31	177	410		114	1575	3324	0.10
28	West Bengal	193	23120	822978	13.02	200	3320	84765	4.48
29	Puducherry	4	1095	4327				5	
	Total	1,543	64,230	16,54,817	33.57	1,487	41,965	5,46,518	25.48

Status of memoranda received from the State Governments seeking additional Central assistance from National Disaster Response Fund (NDRF) during 2016-17.

(Rs. in crore)

SI.	State	Type of disasters	Assistance	Status of assistance from NDRF
No.			projected by	
110.			the State [Rs.	
			in crore]	
1	2	3	4	5
1	Assam	Flood - 16	10339.66	The IMCT has assessed the damages as per
				norms. The SC-NEC will consider the
				assessment report and place their report
				before the HLC for approval.
2	Bihar	Flood - 16	4111.98	The IMCT has assessed the damages as per
				norms. The SC-NEC will consider the
				assessment report and place their report
				before the HLC for approval.
3	Telangana	Flood/ landslides	2203.00	The IMCT has assessed the damages as per
		- 16		norms. The SC-NEC will consider the
				assessment report and place their report
				before the HLC for approval.
4	Andhra Pr	Flood – 16	1139.03	
4	Andnra Pr	F1000 - 16	1139.03	The IMCT has assessed the damages as per norms. The SC-NEC will consider the
				assessment report and place their report
				before the HLC for approval.
5	Manipur	Thunder storm/	37.26	The IMCT has constituted for an on-the-spot
		hailstorm -16		assessment of the damage and it is likely to
				visit shortly in consultation with the State.
6	Rajasthan	Flood – 16	808.98	The IMCT has constituted for an on-the-spot
				assessment of the damage and it is likely to
				visit shortly in consultation with the State.
			Agri subsidy)	
7	Uttarakhand	Flood/	369.93	The IMCT has assessed the damages as per
		cloudburst/		norms. The SC-NEC will consider the
		landslides - 16		assessment report and place their report
				before the HLC for approval.
8	Karnataka	Flood - 16	385.44	The IMCT has constituted for an on-the-spot
				assessment of the damage and it is likely to
				visit shortly in consultation with the State.
9	Uttar Pradesh	Flood - 16	812.53	The IMCT has constituted for an on-the-spot
				assessment of the damage and it is likely to
				visit shortly in consultation with the State.
10	Himachal Pradesh	Flood/	863.97	The IMCT has constituted for an on-the-spot
		cloudburst/		assessment of the damage and it is likely to
		Gloudbulst		

<u>Annexure-III</u>

L.S.US.Q.NO.3428 FOR 06.12.2016

Statement showing State-wise details of prepositioning & additional deployment of NDRF Teams and number of people rescued / evacuated during 2016

State	Prepositioning of NDRF Teams	Additional deployment of NDRF teams on permanent location	People Rescued/ Evacuated	
1	2	3	4	
Assam	05		1,487	
Andhra Pradesh	-	01	33	
A & N Island	-	01		
Arunachal Pradesh	01		253	
Bihar	05	01	46,002	
Delhi		01		
Gujarat	02	01	113	
Himachal Pradesh	02	01		
J&K	04	-		
Jharkhand	01	01	01	
Karnataka	-	01	30	
Kerala	01			
Madhya Pradesh	01	01	1,499	
Maharashtra	-	01	286	
Mizoram	-	01		
Odisha	-	01		
Rajasthan	01	01	298	
Sikkim	-	01	4,554	
Tripura	-	01	64	
Telangana	-	01	923	
Tamil Nadu	-	01		
Uttar Pradesh	02	03	18,906	
Uttarakhand	06	01	2,306	
West Bengal	03	02	126	
Total:-	34	23	76,881	